(क) क्या यह सच है कि तमिलनाडु के मुख्यमंत्री ने 23 जनवरी, 1970 को वहां की विधान सभा में कहा था कि मार्क्सवादी कम्युनिस्ट पार्टी के कुछ नेता• चण्डीगढ़ में सैनिक प्रशिक्षण प्राप्त कर रहे हैं; और

(ख) यदि हां, तो इस पर भारत सरकार की क्या प्रतिक्रिया है और इस विषय में क्या कार्यवाही की गई है ?

MILITARY TRAINH G RECEIVED BY C.P.I. (M) WORKERS

-341. SHRI SRI KANT MISHRA : SHRI SUP DAR SINGH BHAND \RI : SHRI MAS SINGH VARMA: SHRI J. P YADAV : SHRI PR] M MANOHAR : SHRI N. C. SHEJWALKAR : DR. BHA MAHAVIR : SHRI JAciDISH PRASAD MATHI R :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that on the 23rd January, 1970, the Chief Minister of Tamil Nadu had stated ii the Legislative Assembly of that State I lat some leaders of the Communist Party of India (Marxist) were undergoing military training at Chandigarh; and

(b) if so, what is the reaction of the Government of India thereto and what action has been t; <en in this regard ?]

गृह कार्य मंत्रालय में राज्य मंत्री (श्री के० सी० पंत): (क) तमिलनाडु सरकार से प्राप्त सूचना के अनुसार तमिलनाडु के मुख्य मंत्री ने 23 जनवरी, 1970 को राज्य विधान सभा में अपने वक्तव्य में देश के विभिन्न भागों से भारतीय साम्यवादी दल के कुछ स्वयं सेवकों द्वारा चण्डीगढ़ प्रशिक्षण शिविर में भाग लिये जाने का उल्लेख किया था। उन्होंने भारतीय साम्यवादी दल (मार्क्सवादी) का कोई उल्लेख नहीं किया था।

(ख) सरकार सभी ऐसी गतिविधियों पर सावधानी पूर्वक निगरानी रखती है और कानून के अनुसार उचित कार्यवाही करेगी।

t[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (EI) According to information received from the Government of Tamil Nadu, Chief Minister of Tamil Nadu, in his statement in the State Legislative Assembly on 23rd January, 1970 made a reference to a training camp at Chandigarh attended by some volunteers of the Communist Party of India from different parts of the country. There was no reference to the Communist Party of India (Marxist).

(b) Government keep all such activities under careful watch and will taJce appropriate action according to law.]

*342. [Transferred to the 19th August, 1970].

SMUGGLING OF GOODS INTO INDI\ THROUGH EAST PAKISTAN

♦343. SHRI U. K. LAKSHMANA GOWDA : Will the PRIME MINISTER be pleased to state :

(a) whether Government's attention has been drawn to the statement made by the Chief Minister of Assam, Shri Chaliha, that the seizure of goods of Chinese origin effected recently in the border and important towns of North East India comprising of Assam, Manipur and Tripura has confirmed the smuggling of such goods through East Pakistan;

(b) if so, what steps have been taken to stop the inflow of these goods and their sale in these areas; and

(c) whether Government propose to enact a law to punish those possessing such goods?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (c) The information is being collected from the State Government and will be laid on the Table of the House in due course.

†[ ] English translation.